

- (b) if so, the details thereof;
- (c) whether Government has taken any step to stop this trend;
- (d) whether it is also a fact that the youths are joining either the Hizbul Mujahideen or Lashkar-e-Toiba; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Reports received from Central Agencies indicate that some Kashmiri youth have joined militancy. During the year 2012 only 14 youths of the Valley have reportedly joined militant groups.

(c) The Government has adopted various counter terrorist methods to neutralise the efforts and capabilities of militants and to watch the activities of those supporting such groups. The Government has also encouraged policies to mainstream the youth and discourage them from joining militancy.

(d) to (e) Out of 14 Kashmiri youths who have reportedly joined militant groups during the year, 5 youths have joined Hizbul Mujahideen (HM) and 9 have joined Lashkar-e-Tayyaba (LeT).

Infiltration across border in Jammu and Kashmir

2711. SHRI M.P. ACHUTHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that infiltration by militants across the border in Jammu and Kashmir have increased in recent past;
- (b) if so, the details thereof;
- (c) whether Government has taken up measures to stop these infiltration;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Yes, Sir. Details of infiltration attempts and successful infiltration during this year upto 31st July, 2012 and the corresponding period in the last year is given below:

2011		2012	
Attempts	Successful	Attempts	Successful
93	26	139	67

(c) to (e) The Government in tandem with the State Government have adopted a multipronged approach to contain cross border infiltration in Jammu and Kashmir, which includes, *inter-alia*, strengthening of border management and multi-tiered and multi-modal deployment along international border/line of control and infiltration routes, construction of border fencing, improved technology, weapons and equipment for security forces, improved intelligence and operational coordination, synergizing intelligence flow to check infiltration and pro-active action against the terrorists within the States. The counter infiltration efforts are reviewed periodically at various levels in the State Government and in the Central Government.

Identity card to residents

2712. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Home Ministry wants to give all adult residents of the country an identity card which could be read with a hand-held device that would not require net connectivity;

(b) if so, whether the Aadhaar scheme can perform many functions of the Scheme mentioned at (a) above; and

(c) if so, will this not entail avoidable extra expenditure especially when there are financial constraints due to non-availability of funds for other development projects?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Yes, Sir. The financial proposals for issuance of Resident Identity [smart] Cards (RICs) to all usual residents in the country who are of age 18 years and above, under the scheme of National Population Register (NPR) has been appraised by the Expenditure Finance Committee and recommended.

(b) and (c) No, Sir. The need to create NPR and issue RICs stems from the assessment of the Government of the internal security system in the country. Therefore, enrolment in NPR is mandatory as opposed to Aadhaar which is